




# The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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## PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA, RANCHI.

CIRCULAR NO. T.M.-39.

FROM

P. N. RAJAGOPAL, Esq.,  
COMPTROLLER, ORISSA.

TO

ALL TREASURY OFFICERS AND SUB-TREASURY OFFICERS  
IN ORISSA.

*Ranchi, the 30th May 1938.*

SUBJECT.—Deductions from bills and vouchers which are creditable to Central Government.

SIR,

I HAVE the honour to invite a reference to this office Circular letter no. Ref-3-189, dated the 31st May 1937, published at pages 43 to 45 of the *Orissa Gazette*, Part IX, dated the 11th June 1937, and to request that until the pay bill form of Gazetted Officers is suitably modified, pay orders in respect of the deductions which are made from the bills might invariably be given in manuscript. The Heads of accounts to which the deductions are creditable have been mentioned in the above quoted circular which are endorsed to all Disbursing Officers for information.

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,  
*Comptroller, Orissa.*